

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 256 of 2012**

**Dated : 31<sup>st</sup> May, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s. Nava Bharat Ventures Ltd. ... Appellant(s)**

**Versus**

**Orissa Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Ashok K. Parija, Sr. Adv.  
Mr. R.M. Patnaik  
Mr. P.P. Mohanty  
Mr. Dhananjaya Mishra  
Mr. Biswajit Patra  
Counsel for the Respondent (s): Mr. Rutwik Panda for R.1  
Mr. R.K. Mehta  
Mr. R.R. Pathak for R.2

**ORDER**

The learned Senior Counsel appearing for the Appellant seeks some time to file the reply to the Sur-Rejoinder filed by the Respondent No.2.

Post the matter for further hearing on **19.07.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

ts/vt